

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 111

CP (IB) No. 126/Chd/J&K/2023

**IN THE MATTER OF:**

Gangzur Adventure Lodge Pvt. Ltd.

...Petitioner

**Under Section:** 59(7), IBC 2016.

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 09.09.2024.

Sd/-

Court Officer

Preeti  
16.07.2024